

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 104, 105 & 106 of 2012

Dated : 4th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand
Ms. Awantika Manohar

Counsel for the Respondent(s): Mr. Hasan Murtaza
Mr. Buddy Ranganadhan for R.1

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **18.02.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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